

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF CINERAD COMMUNICATIONS LIMITED (“CCL”)

Further to the Public Announcement (“PA”) dated May 17, 2006 to the shareholders of CCL issued by Sumedha Fiscal Services Limited on behalf of the Acquirers, Pranidhi Estates Private Limited and Indiaemerging Capital Private Limited, the shareholders are requested to kindly note the following:

1. The following lines have been added at the end of the clause ‘c’ of para 2.1.2 of the Letter of Offer: -

“The Acquirers have undertaken that they shall handover the signed demat transfer instruction slips to the Merchant Banker to the Offer who shall be holding the same in trust for the acquirers till the completion of all the public offer formalities.”

2. The Clause “e” of the para 2.1.2 of Letter of Offer has been modified as follows:-

“That in case of non-compliance of any provisions of this regulation, the agreement for such sale shall not be acted upon by the sellers or the acquirers.”

3. The following lines have been added at the end of the para 5.11 of the Letter of Offer: -

“For the delay in compliance / non-compliance of provision of Regulation 6, 7 & 8, Sebi may initiate suitable action.”

4. The Merchant Banker to the Offer shall be holding in trust the signed demat transfer instruction slips to be received from the acquirers in respect of shares under Agreement till the completion of all the public offer formalities.”

The Public Announcement dated 17/05/2006 and this Corrigendum is issued by the Manager to the Offer on behalf of the Acquirers. This Corrigendum to Public Announcement shall be available on SEBI website at www.sebi.gov.in.

The Acquirers and their respective Board of Directors severally and jointly accept full responsibility for the information contained in this Corrigendum to Public Announcement.

Issued by Manager to the Offer on behalf of the Acquirers:-

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 SUMEDHA FISCAL SERVICES LIMITED SEBI REGN NO: INM000008753 (Contact Person: Mr. Deb Kumar Sett) 8B, Middleton Street, Geetanjali, 6A, Kolkata-700 071 Phone No: (033) 2229 8936/6758/3237 Fax : (033) 2226 4140/2216 5830 Email: kolkata@sumedhafiscal.com	 MAS SERVICES PRIVATE LIMITED SEBI REGN NO: INR000000049 (Contact Person Mr. Narender Rastogi) AB-4, Safdarjung Enclave, New Delhi – 110 029 Phone No: (011) 2610 4142 / 2610 4326 Fax : (011) 2618 1081 E-mail: masserv@giasdl01.vsnl.net.in

Place: Kolkata

Date: 23/06/2006